

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL AND TRAINING)

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1700**  
(TO BE ANSWERED ON 27.12.2018)

**PROPER INFORMATION UNDER RTI ACT**

**1700. SHRI RAVI PRAKASH VERMA:**  
**SHRI NEERAJ SHEKHAR:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Government is aware that various Government Departments and Ministries are not providing proper information under RTI Act, 2005 thus defeating the principle of transparency in administration/Government;
- (b) if so, the details thereof along with the number of such cases reported during 2018; and
- (c) the details of fresh measures Government would take to strengthen the RTI Act and to bring more transparency in Government?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES  
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) & (b): No such data is centrally maintained by Government.

(c): Government has been taking steps to improve implementation of the Right to Information Act, 2005, inter-alia, as follows:

- (i) RTI Online portal (<https://rtionline.gov.in>) has been launched in August, 2013 by Department of Personnel and Training.
  - Number of Public Authorities increased from 96 to approx. 2199 from 2013-14 to 2018-19 (till 15 December 2018) making it convenient for citizen to file RTI requests and first appeals online.
  - Disposal of Online Request is 85% (i.e. CPIOs replying to RTI Request in online medium)
  - Disposal of Online Appeals is also at 72% (i.e. FAAs replying to RTI appeal in online medium)
  - More than 12000 Officials, staffs and end users at various Central Government offices were trained in RTI Online Portal by conducting trainings sessions across the country.
- (ii) DoPT provides funds to various State Governments for establishing helpline in order to facilitate obtaining of the information by the RTI applicants.
- (iii) Funds are provided each year to various state Administrative Training Institutes (ATIs) by the Government to help generate awareness about RTI among the citizens of the country through measures like Distance learning programmes and Online certificate course in regional languages, publishing of handbooks on RTI and distribution of the same among the public. State Information Commissions (SICs) are also provided funds for celebration of RTI week.

\*\*\*\*\*